Name of Creditor Name of Creditor Name of Comporate Debtor: FOUR CARE HOSPITAL PRIVATE LIMITED, Date of Commencement of CIRP: 22.01.2024, List of Creditors as on: 24.04.2024 (Version 2) List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) Date of Date of Claim received Date of Date of Claim received Amount Claimed Amount Colams Admitted Amount covered by security by guarantee related party? Share in Coc Claim may be set off admin not Operative Bank Doperative Bank Date of O7.02.2024 8.30,76.826.00 8.30,30.382.00 8.30,30.382.00 Secured Secured Secured Secured Secured Secured Secured Secured S.81,60,404.35 S.81,60,404.35 S.81,60,404.35 S.81,60,404.35 S.81,60,404.35 S.81,60,404.35 S.81,60,404.35 SECURITY INTEREST SECURITY INTEREST SECURITY INTEREST SECURITY INTEREST SECURITY INTEREST Amount of Commencement of CIRP: 22.01.2024, List of Creditors as on: 24.04.2024 (Version 2) Any mutual claim not dealth interest by guarantee related party? Share in Coc Claim may be set off admin to dest, that admitted adminted admitted admit	
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AL PRIVATE LIMITED; Date of Commencement of CIRP: 22.0 ncial Creditors (other than financial creditors belonging to Details of Claims Admitted Amount covered by security interest Amount covered by guarantee related party? 8,30,30,382.00 1,06,94,934.00 NA 5,81,60,404.35 5,81,60,404.35 NA 5,81,60,404.35 6,88,55,338.35	
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2.01.2024; List to any class of to any class of % of voting share in CoC 58.81% 41.19%	
of Creditors creditors) Amount of contingent claim	
Amount of any mutual dues, that may be set off	
Amount of claim not admitted	
Amount of Claim under Verification 46,444.00 2,45,536.50	
unt of Claim under rification The claims are subject to further revision, on the basis of any information, documents received and as perthe best knowledg of the IRP/RP The claims are subject to further revision, on the basis of any information, documents received and as perthe best knowledg of the IRP/RP 2,45,536.50	

STANDARD CHARTERED BANK

MORTGAGED PROPERTIES:

Flat no.602, and 702 6th Floor and 7th Floor, Parshwa Kunj CHSL, Malvia Road Vile Parle East, Mumbai 400057 in the name of Mr. Babanna V. Sheregar and Dr. Satish Sheregar The guarantee was given byb the following: Mrs. Poornima Satish Sheregar, Mr. Babanna Venkatraman Sheregar, M/s Four Care Hospital Private Limited

Name of the Guarantors for ECIGS facilities of Rs. 1.06.94.934

Mrs. Poornima Satish Sheregar Mr. Babanna Venkatraman Sheregar Four Care Hospital Private Limited	Name of the qualantors for ector facilities of No. 1,00,04,004	NS. 1,00,34,334	
Mr. Babanna Venkatraman Sheregar Four Care Hospital Private Limited	Mrs. Poornima Satish Sheregar		
Four Care Hospital Private Limited	Mr. Babanna Venkatraman Sheregar		
	Four Care Hospital Private Limited		

Existing Equitable Mortgage of Properties: . Office No. 1, Ground floor, Vishnukrupa CHS Ltd., Mahant Vile Parle (E), Mumbai - 400 057, in the name of Dr. Satish B Sheregar & Mr. Babanna B. Sheregar.

. Office Premises No 101, Entire 1st floor, Vishnukrupa CHS Ltd., Mahant Road, Vile Parle (E), Mumbai- 400 057, in the name of Mr. Babanna B. Sheregar & Dr. Satish B. Sheregar. Name of the Guarantors

Mr. Narendra C Panani

THE MOGAVEERA CO-OPERATIVE BANK LIMITED Hypothecation of Plant & Machinery, Furniture, Fixtures & Equipments belonging to the company having Book Value of Rs. 165.01 lakhs as on 31.03.2019

For Four Care Hospital Private Limited

Authorised Signatory IRP/RP (Under CIRP)

All Directors in their personal capacity as on 31.12.2019, namely, Mr. Satish Sheregar, Mrs. Porrnima Sheregar, and, Mrs. Babanna Sheregar

Note: The above claims admitted are subject to further revision in the amount of the claim admitted as soon as may be practicable, on knowledge of any additional information warranting such revision in accordance with Regulation 14 of the IBBI(Insolvency Resolution Process for Corporate Debtor) Regulation, 2016("CIRP Regulations"). also, the details and ownership of properties are as per the claim documents submitted by the respective financial creditors. These are under examination.

For Four Care Hospital Private Limited (Under CIRP)

Authorised Signatory IRP/RP